GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 2040

TO BE ANSWERED ON- 13/03/2023

EMPLOYMENT OPPORTUNITIES TO TRIBAL POPULATION

2040. SHRI KHAGEN MURMU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has the data of total number of people from the tribal population who have been given employment opportunities in the year 2022;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has the data of total tribal women being given employment opportunities in the year 2022 and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) to (c): Ministry of Tribal Affairs is implementing following schemes to promote employment in the areas with significant tribal population in all States / UTs with notified STs:
- (i) Pradhan Mantri Janajatiya Vikas Mission (PMJVM) having two components viz (a) Institutional Support for Marketing and Development of Tribal Products/Produce; (b) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP;
- (ii) "Marketing and Logistics Development for Promoting Tribal Products from North Eastern Region"
- (iii) Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDC).

Under the scheme 'PMJVM', Ministry of Tribal Affairs provides funds for procurement of minor forest produce (MFP) on minimum support price to provide a safety net to the tribals by providing a fair deal in the trade of minor forest produces. Further, Van Dhan Vikas Kendra (VDVKs) are set up through Tribal Co-Operative Marketing Development Federation of India (TRIFED), which targets employment generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendras (VDVKs) are set-up in the areas with significant tribal population.

Till date, TRIFED has sanctioned 3,225 Van Dhan Vikas Kendras (VDVKs) associated with 9.63 Lakh beneficiaries in 25 States/UTs.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), an apex organisation under the Ministry of Tribal Affairs is set up exclusively for economic development of Scheduled Tribes. The Corporation is implementing various schemes for the economic development of tribals across the country through its implementing agencies. Under these schemes, the financial assistance is given for self-employment/ livelihood activities by way of undertaking any income generation activities including providing education loan to the ST students.

During the financial year 2021-22, 165101 number of ST beneficiaries were assisted under the schemes of NSTFDC. This includes 123699 women beneficiaries.

Further, Department of Rural Development, Ministry of Micro, Small and Medium Enterprises, Ministry of Labour and Employment, Ministry of Skill Development and Entrepreneurship, etc., are implementing schemes for providing employment under Tribal Sub Plan(TSP)/Development Action Plan for Scheduled Tribes (DAPST).

Under the programme 'Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)' of Ministry of Rural Development, 6217.84 Lakh STs Person days have been generated during the year 2021-22.

Under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS) and National Apprenticeship Promotion Scheme (NAPS) of Ministry of Skill Development & Entrepreneurship, number of ST candidates trained are 51573, 61265 and 24645 respectively during the year 2021-22.
